

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 870/2024

DUNCANS INDUSTRIES LIMITED (NOW KNOWN AS) KANPUR FERTILIZERS AND
CEMENT LIMITED Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

IA NO. 245700/2025: APPLICATION FOR EARLY HEARING

Date : 10-11-2025 This appeal was mentioned today.

CORAM : HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Appellant(s) Mr. Shiv Sagar Tiwari, AOR
Mr. Anurag Singh, Adv.

For Respondent(s) Mr. Anil Kumar Mishra, AOR
Ms. Amiy Shukla, AOR

UPON mentioning the counsel the Court made the following
O R D E R

IA No.245700/2025 for early hearing is rejected.

(VARSHA MENDIRATTA)
COURT MASTER (SH)

(ANJALI PANWAR)
ASSISTANT REGISTRAR